

ter to give the answer but he has moved from the Front Bench to the second row.

Shri Hari Vishnu Kamath: On a point of order, Sir. I invite your attention to this handbook—subjects for which the various Ministries and Departments of the Government of India are responsible. Page 34, item 29—I suppose you have got this handbook, Sir—refers to External Affairs Ministry and there is this item there—non-Muslim migration from Pakistan and Muslim migration from India. My hon. colleague raised the point on the last occasion and I thought the mistake would have been rectified and it would be retransferred to the Prime Minister. It is an important question dealing External Affairs and should be answered today by the Ministry of Rehabilitation. If not today, it should be answered by the Prime Minister on Monday the 25th.

Mr. Speaker: I have explained it that day; it has been sent to the Ministry of External Affairs and in their internal arrangement, they thought this fit. . .

Shri Hari Vishnu Kamath: You decide it, Sir.

Mr. Speaker: Unless he hears me what I have to say, how can he conclude? Therefore, I asked the Ministry that some Minister from the External Affairs Ministry should be present in order to answer this also. Therefore, he is present.

Shri Hari Vishnu Kamath: May I ask when there is a dispute between two Ministries as to who should answer it, who decides the question? You, or the Ministers?

Mr. Speaker: If they can agree as to which Ministry should answer it, I do not interfere in it.

Exodus From India and Pakistan

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*1072. { **Shri Harish Chandra Mathur:**
Shri Jashvant Mehta:
Shri Narasimha Reddy:
Shri Yogendra Jha:

Will the Minister of Works, Housing and Rehabilitation be pleased to state:

(a) the extent of exodus of Muslims from India to Pakistan and of Hindus from Pakistan to India since partition;

(b) what is the balance sheet; and

(c) the extent to which this has strained the economy of India?

The Deputy Minister in the Ministry of Works, Housing and Rehabilitation (Shri P. S. Naskar): (a) and (b). About 80 lakh persons have come to India from Pakistan since partition. This figure does not include the recent migrants. The number of persons who left India for Pakistan are estimated at roughly 60 lakhs.

(c) It is estimated that up to the 31st March 1964, the Government of India has spent nearly Rs. 500 crores on their relief, rehabilitation etc. The expenditure is still continuing.

Shri Harish Chandra Mathur: After Partition, particularly during the recent years, the flow has been only from East Pakistan to India. In the light of that may I know how is it that these facts are not known? There are about 50 million Muslims in this country. How is it that these facts are not known even to the President of Iraq, Mr. Frank Anthony and Sheikh Abdullah? What is Government of India's publicity in this matter? What do they propose to do and what pressure they propose to exercise on the Government of Pakistan to see that this barbarous exodus from Pakistan is stopped?

Shri P. S. Naskar: It is a very broad question. . .

Shri Harish Chandra Mathur: It is meant for the Prime Minister and I have no question to ask of the Minister of Rehabilitation.

The Minister without Portfolio (Shri Lal Bahadur Shastri): This matter as the House knows has assumed great proportions and migration from East Pakistan to India has been on a colossal scale. The House is very well aware of the steps the Government of India have taken in this regard. It is true that the treatment meted out to the minorities in East Pakistan has been most deplorable and it has caused great harassment and misery to the minorities living in East Pakistan.

The House is fully aware that some-time back, as soon as the communal flare up took place in East Pakistan our President requested or sent an appeal to the President of Pakistan to send his Home Minister for a discussion here. But he did not agree. Later on, the Prime Minister wrote to the President of Pakistan and he responded. The two Home Ministers have met and thrashed out the problem in greater detail. There has been some agreement on certain points, as the Home Minister has stated. But there were some differences also on some matters. They propose to meet again.

In regard to publicity, as far as I know, not only hundreds but thousands of times it has been said not only in India, but in other countries, as to the number of Muslims and other minorities living in India and I am quite sure that the whole world knows that our policy is completely secular in this matter. Of course, it has to be repeated again and again, but I do not think it has lacked publicity.

Shri Harish Chandra Mathur: Is it not a fact that the Chief Minister of Assam and all sections of people in that State have strongly urged that the eviction of the infiltrators should not be slackened? May I know what assurance has been given by the Government of India and what steps they

are taking in the matter to ensure that Assam would be clear of infiltrators by a particular date?

Mr. Speaker: Yesterday the Home Minister made a detailed reply to all these points.

Shri Harish Chandra Mathur: No, Sir. I am asking with particular reference to the Assam Chief Minister's statement very recently and also whether all the sections in that State have indicated their anxiety.

Mr. Speaker: I remember yesterday the Home Minister while replying gave what is the reaction of this Government, what they are doing and what they propose to do.

Shri Harish Chandra Mathur: By what time do they propose to clear Assam of infiltrators . . .

Mr. Speaker: That also was given.

श्री प्रकाशवीर शास्त्री श्रीमन् विभाजन के पश्चात् १९६१ की जनगणना रिपोर्ट को देखने से ऐसा प्रतीत होता है कि पाकिस्तान से भारी संख्या में असम, त्रिपुरा और पश्चिमी बंगाल में जहाँ मसलमान आये हैं वहाँ भारत के सीमावर्ती क्षेत्रों में विशेष कर राजस्थान और पंजाब के कुछ जिलों में उनकी संख्या भारी मात्रा में बढ़ गयी है। क्या सरकार इस दिशा में सजग है और वह अपने उन-सीमावर्ती क्षेत्रों को सम्हालने के लिए क्या कार्यवाही कर रही है ?

श्री लाल बहादुर शास्त्री: जहाँ तक और प्रदेशों का सम्बन्ध है मैं नहीं समझता हूँ कि बहुत बड़ी संख्या में वे आये हैं, बंगाल और असम, इन को छोड़ कर

श्री प्रकाशवीर शास्त्री: सीमावर्ती क्षेत्र जैसे राजस्थान और पंजाब हैं . .

श्री लाल बहादुर शास्त्री: राजस्थान आदि प्रदेशों का जहाँ तक मैं जानता हूँ राजस्थान सरकार इस ओर बहुत ही ज्यादा सजग और सावधान है और भारत सरकार भी सावधान है।

Shrimati Renuka Ray: May I know what is the total exodus of Hindus from East Pakistan to India and of Muslims from West Bengal and Assam to Pakistan?

Shri P. S. Naskar: I have given the figures. Regarding the minorities who came from East Pakistan to India, till March, 1958, the exodus was about 42 lakhs. After 1958, we introduced the system of migration certificates. I have not got the exact figures from 1958 to December, 1963. But due to the recent disturbances in East Pakistan, up to date about 2,50,000 persons of the minority community have come to India from East Pakistan.

Shrimati Renuka Ray: My question has not been answered. The Minister gave the figure of total exodus from India to Pakistan and the total exodus from Pakistan to India. I want to know the total number of Hindus who have come over from East Pakistan to India and the total number of Muslims who have gone over from West Bengal and Assam to East Pakistan.

Shri P. S. Naskar: I have given the total number of persons who left India for Pakistan as 60 lakhs. Regarding the number of Muslims who went from West Bengal to East Pakistan, I have not got the break-up.

Shrimati Renuka Ray: Will he lay it on the Table?

Mr. Speaker: That might be laid on the Table of the House.

Shri P. S. Naskar: I will do so.

Shri Liladhar Kotoki: May I know whether the Government has got the break-up of the recent migrants from East Pakistan into the various parts of Assam and West Bengal? Of the total migrants may I know how many are tribals and how many are Christians, apart from Hindus? Have they got that break-up?

Shri P. S. Naskar: I can't give the break-up of the different minority

communities, but I can give the total number of people belonging to the minority communities including Christians and tribals who have crossed the border in different areas. In Assam, so far 90,000 persons have crossed the border in Tripura 35,000 persons and in West Bengal about 1,45,000 persons have crossed the border. Most of these Christians and tribals estimated to be about 40,000 persons have come in Assam. I have not got the religion-wise break-up with me now showing how many are Christians and how many are Hindus.

श्री मा० ला० वर्मा : हिन्दुस्तान के ऊपर यह शरणाथियों को बसाने का बोज़ा दिनों-दिन बढ़ता जा रहा है तो इस अर्थ को कमो के वारे में भी सरकार द्वारा कोई उपाय सोचा जा रहा है ?

श्री लाल बहादुर शास्त्री : जी, हाँ बोज़ा तो बहुत काफ़ी हो रहा है और वह काफ़ी बढ़ा है लेकिन इन तमाम कठिनाइयों के बावजूद यह इतनी बड़ी जिम्मेदारी है भारत पर और इस लिए भारत सरकार जो भी कुछ हो सकता है उससे करने की कोशिश कर रही है ।

Shri Basumatari: May I know what is the machinery to find out the truth and settle the controversy about the number of these infiltrants? The Govt. of Assam stated that it was only 12,000, Shri Lal Bahadur Shastri when he was the Home Minister said that it was between 2.5 lakhs to 3 lakhs and some other sources had said that it was 7 lakhs. May I know whether it has been determined as to the correct number of infiltrants because it has led to a controversy in the State?

Shri Lal Bahadur Shastri: It is true that formerly the Assam Government had not fully verified the figures and, therefore, certain figures were announced by the Chief Minister of Assam. But he had said that these were not final figures and that the Assam Government was further looking into it. Then, of course, some-

time later, I had said that the figure is round about 2.5 lakhs to 3 lakhs and, as far as I am aware the Assam Government fully agreed with these figures. So there is no difference of opinion on this between the Assam Government and the Central Government.

श्री योगेन्द्र झा : बिना विभाग के मंत्री जी ने कहा कि हमारा राज्य एक धर्म निरपेक्ष राज्य है और हमें इस बात का गर्व भी है कि हमारी सरकार धर्मनिरपेक्षता का पालन करती है लेकिन जिस भारी संख्या में पाकिस्तान से शरणार्थी हमारे देश में चले आ रहे हैं हमारे आर्थिक विकास के मार्ग में, उन के लिए सारी सुविधाएँ सुलभ करना बाधक होगा। मैं जानना चाहता हूँ कि क्या सरकार ने इस प्रश्न पर विचार किया है जिसका कि मुझाब इस सदन के अंदर और सदन के बाहर लोगों ने दिया है कि हम पाकिस्तान से आ रहे शरणार्थियों को यहाँ बसाने के लिए पूर्वी पाकिस्तान से कुछ भूभाग मांगें ताकि हम उनको यहाँ पर बसा सकें? क्या सरकार ने इस पर कुछ विचार किया है? यदि हाँ तो क्या?

श्री लाल बहादुर शास्त्री : अभी तो और बातों पर जैसे कि सदन जानता है, काफ़ी बहस ऐम्बेसटरनल एन्डर्स की डिमांड्स पर और अभी होम मिनिस्टर की डिमांड्स पर हुई है। लेकिन जिस चीज़ के लिए माननीय सदस्य पृष्ठ रहें हैं उस पर अभी कोई विचार नहीं हुआ है। जो भी बातें व्यावहारिक हैं अभी उन पर ही पहले ध्यान देना आवश्यक समझा गया है।

श्री योगेन्द्र झा : अध्यक्ष महोदय . .

अध्यक्ष महोदय : अब आप बैठ जाइए।

श्री योगेन्द्र झा : मंत्री महोदय ने दो बातें कहीं हैं। एक तो उन्होंने यह कहा है कि हम व्यावहारिक बातों पर विचार कर रहे हैं, जिस का अर्थ यह है कि वह इस मुझाब

को व्यावहारिक नहीं मानते हैं, और दूसरी बात उन्होंने यह कही है कि हम ने इस पर विचार नहीं किया है। मैं यह जानना चाहता हूँ कि क्या वह इसको व्यावहारिक नहीं मानते हैं या इस पर विचार नहीं किया गया है। उनका उत्तर साफ होना चाहिए। अस्पष्ट उत्तर नहीं दिया जाना चाहिए।

Shri D. J. Nalk: May I know whether Government is aware of the fact that there are some Hindu Tribals in the District of Tharparkar who are being persecuted in Pakistan and who want to come over to India?

Shri P. S. Naskar: I have no information.

Shri Hem Barua: May I know if the attention of Government is drawn to a Pakistan Radio broadcast this morning which says that the second round of Home Ministers' talks is going to take place in Pakistan but before that India might indulge in another Muslim killing? I am afraid, this might have an adverse effect on the minority communities in Pakistan and there might be fresh exodus. If so, may I know whether Government are ready to bring this to the notice of Pakistan because Pakistan is indulging in a sort of nefarious propaganda and tell them that if Pakistan continues like this, there can be no further talks with Pakistan over this matter?

Mr. Speaker: It is a suggestion for action. Shri Ajit Prasad Jain.

Shri Hem Barua: It is very important, Sir.

Mr. Speaker: I agree.

Shri Hem Barua: It is not a suggestion. I want to know whether they are aware of this. This broadcast was there this morning. This Pakistan Radio broadcast is a very nefarious broadcast. They are saying that there will be another Muslim killing in India. Where was there Muslim killing?

Shri Lal Bahadur Shastri: The broadcasts from Pakistan generally have not been very helpful; but I am prepared to agree with the hon. Member that during this interim period when another meeting is to take place, we should draw the attention of the Pakistan Government to this matter and suggest to them that at least during this period nothing should be said which would create or aggravate communal feelings in the two countries.

Shri Hem Barua: Was there no understanding like this?

Mr. Speaker: Order, order. Shri Ajit Prasad Jain.

Shri Hem Barua: Was there no understanding that nobody should indulge in this kind of propaganda?

Shri Lal Bahadur Shastri: Yes.

Shri Hem Barua: There was. Then what.....

Mr. Speaker: Order, order. Questions and answers are going on directly.

Shri Hem Barua: He says that there was an understanding like that.

Mr. Speaker: I have not allowed that.

Shri A. P. Jain: Of the 19 lakhs of Muslims—I hope, I am quoting the figure correctly—who have gone over from India to East Pakistan, how many have come back and how many Pakistan nationals are here in India on passport who have overstayed and without passport.

Shri P. S. Naskar: I require notice.

Mr. Speaker: Next question. Shri Surendranath Dwivedy.

श्री कछबाय : अध्यक्ष महोदय, यह बड़े महत्व का सवाल है। मैं कई दफा खड़ा हुआ हूँ। मुझे भी एक पूरक प्रश्न पूछने का मौका दिया जाए। (Interruption).

Shri P. N. Kayal: In view of Shri Anthony's false stories about atrocities committed on Christians in India the other day, I want to know whether Government have got any information that any Christian has migrated to East Pakistan so far.

Mr. Speaker: Order, order. I have gone to the next question.

Special Audit of Orissa Government Accounts

*1073. **Shri Surendranath Dwivedy:** Will the Minister of Finance be pleased to refer to the reply given to Unstarred Question No. 920 on the 5th March, 1964 and state:

(a) whether the Director of Inspection attached to the Office of the Comptroller and Auditor General of India who was deputed to conduct a special audit of transactions relating to certain purchases by the Government of Orissa has submitted his report to the Comptroller and Auditor General of India;

(b) whether there is any truth in the report published in the *Eastern Times*, Cuttack dated the 5th March, 1964 to the effect that the State Government would have saved Rs. one crore and twenty-seven lakhs had the purchases not been made through the "Orissa Agents"; and

(c) if the above report is true, the action proposed to be taken by the Central Government on the basis of information revealed during the course of investigation?

The Deputy Minister in the Ministry of Finance (Shrimati Tarkeshwari Sinha: (a) No, Sir.

(b) and (c). As the audit report is not yet finalised, it is not possible to say how far the Press report is correct.

Shri Surendranath Dwivedy: May I know whether he has submitted any preliminary report if it is not finalised?

Shrimati Tarkeshwari Sinha: Actually, he was asked to examine the report in regard to Orissa Agents. After-